

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.3132/2016

Tuesday, this the 21<sup>st</sup> day of March 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Vijay Kumar Saluja, EE (Civil)  
Aged about 57 years  
s/o Mr. Krishan Lal Saluja  
r/o C-7/52, SDA, Hauz Khas  
New Delhi – 16

(Mr. M K Bhardwaj, Advocate)

..Applicant

Versus

DDA & Another

1. Delhi Development Authority  
Through its Vice Chairman  
Vikas Sadan, INA New Delhi
2. The Commissioner (P)  
DDA  
Vikas Sadan, INA, New Delhi

..Respondents

(Mr. J P Tiwari, Advocate)

**O R D E R (ORAL)**

**Justice Permod Kohli:**

Learned counsel for applicant submits that the O.A. is rendered infruitless. Dismissed as such.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Permod Kohli )  
Chairman**

**March 21, 2017**  
/sunil/